

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 298 of 2015

Dated: 4st December, 2017

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**EMCO Energy Ltd. Appellant(s)
(Now known as GMR Warora Energy Ltd.)
Vs.
Central Electricity Regulatory Commission&Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Akshat Jain

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mrs. Swapna Seshadri
Mr. Ashwin Ramanathanfor R-2

ORDER

We have heard Mr. Amit Kapur, learned counsel, appearing for the appellant and Mr. Anand K. Ganesan, learned counsel, appearing for the Respondent.

List the matter for hearing on **05.12.2017**, as agreed by the learned counsel appearing for both the sides.

**(S.D. Dubey)
Technical Member**

ss/vt

**(Justice N.K. Patil)
Judicial Member**